NATIONAL COMPANY LAW APPELLATE TRIBUNAL, CHENNAI (APPELLATE JURISDICTION)

Company Appeal (AT) (CH) (Insolvency) No. 40 of 2021

<u>Under section 61 of the Insolvency & Bankruptcy Code 2016)</u> (Arising out of Order dated 29 01.2021 passed in I.A(IBC) No.21/KOB/2021 in TIBA/03/KOB/2019 by the National Company Law Tribunal, Kochi Bench)

IN THE MATTER OF:

- 1. Mathew.C.K., aged 63 years, S/o. Kuriako.C.C., Chakyathill House, Karikode.P.O., Peruva, Kottayam, Pin-686609
- 2. Chacko.K.M., aged 61 years, S/o. Mani.K.C., Karimadath, Karikode.P.O., Kottayam District, Pin-686610.
- 3. Rajagopal.B., aged 60 years, S/o. Bhaskaran Nair, Sreenilayam, Kanjiramattom Bypass Road, Thodupuzha.P.O., Pin - 685584.
- 4. Thankamony.T.K., aged 61 years, S/o. Divakaran.T.R., Kariyil House, Varanadu.P.O., Cherthala, Alappuzha District, Pin - 688535.
- 5. Sudarsanakumar.V.P., aged 63 years, S/o. Ponnappan Pillai, Valyaveedu HousePerunnaWest.P.O., Changanacherry, Kottayam District, Pin 686102.
- Anu Boban, aged 58 years, W/o. Boban Varkey (Late), Vadakkeparambil, Achiluppa, Kovappally, Mannarakkayam.P.O., Kanjirappally, Kottayam, Pin-686541.
- 7. Ouseph Antony, aged 62 years, S/o. Antony.C.J., Sakaramakel, Kulathooprayar.P.O., Kottayam, Pin -686541.
- 8. Pareekunnu.P.V., aged 63 years, S/o. Veeran, Mathrakattu House, Kannadu.P.O., Ernakulam, Pin - 682310.
- 9. Ravi.N.T, aged 63 years, S/o. Thampi, Myalpallil House, Mevelloor.P.O., Kottayam District, Pin 686609.

Murali.M.P.,
 S/o. Gopalan Nair,
 Puthenpurayil House, Karikode.P.O.,
 Peruva, Kottayam, Pin - 686610.

- Joy.K., aged 61 years, S/o. Kunjappy, ThundilPadinjattathelVeedu, ThazhathuVadakku, Pattazhi.P.O., Kollam, Pin - 691522.
- Pappachan KJ, aged 62, son of John KJ Kottoor House, Mangaikadav Road, Udayamperoor P.O, Ernakulam District, Pin-682307.
- 13. Ravindran Nair T M, Thekkeparambil House, Velloor P O, Pampady, Kottayam

Sreepathy.R., aged 61 years, S/o. Rajagopala Varier, Sreeganesam, Sanskrit College Road, Tripunithura.P.O., Ernakulam District, Pin 682301

- Harikumar.P.S., aged 62 years, S/o. Sreedharan Nair, Peandanathu House, Kanjiramattom, ThodupuzhaEast.P.O., Pin -685585.
- Narayan A, aged 60 years, S/o. late Appuswamy Rao, QtrNo.B 29/114, HNL Colony, Newsprint Nagar P.O, Kottayam, Kerala State Pin-686616
- Binu K, aged 50 years,
 S/o. late P K Karunakaran Abhinavam,
 Green Valley villa,
 Near Kalarickal Lane, Manganam P.O,
 Kottayam District, Pin 686018.
- Shaji K G, aged 59 years Son of Gopalan K E, Dreams house VTC, Mulakkulam, Keezhoor P.O, Kottayam District, Kerala State Pin 66605.
- 19. Radhakrishnan K G, aged 59 years, S/o. K Gopalan Nair, Qtr. No. A 44/173, HNL Colony, Newsprint Nagar P.O,

Kottayam District, Kerala State Pin-686616

- 20. Dr.Latha KK, wife of late Vijukumar MD, aged 50years Madethedathkudi House Parapuram, Kanjoor P.O Ernakulam District, Kerala State Pin-683573
- 21. Augustin TA, son of Agusthy, aged 61 years Thottumkal House, Amalagiri P.O, Kottayam district, PIN-686561
- 22. Narayanan Namboodiri C Son of Chandrasekharan Namboodiri, aged 64 years Manayathattu Mana Karikode P.O Kottayam District, PIN- 686610
- 23. Jose Paul, son of Pouly N O, aged 64 years Narikkunnel House, Elanji P O Ernakulam District, Kerala State PIN-686665
- 24. Thankappan P G, son of Govindan, aged 63 years Panekassery House Koorachundu P.O, Kozhikode District, Kerala State PIN-673527
- 25. Joseph KC, son of Joseph Chacko, aged 31 years Kalambukattu House, Athirambuzha P.O, Kottayam District Kerala State PIN-686562
- 26. Varghese V M, son of Varghese Mathai Aged 61 years,
 Poovathummoottil House Meenadam P.O,
 Kottayam district Kerala state,
 PIN- 686615
- 27. ThulasiPisharasiar, Daughter of Subrayan Embran Thulaseevanam House Mutholapuram P.O, Ernakulam district Kerala State, PIN-686665

28. Philip C Kurian, son of Kuriakose C P **Chanakaparackal House** Pampady PO, Kottayam District Kerala state- 68602 ... Appellants Versus 1. Shri Kumar Rajan, Resolution Professional **Hindustan NewsPrint Limited** Unit No.104, First Floor, Sufiya Elite #18, Cunningham Road, Bengaluru - 560052 2. RBL Bank Ltd. Branch Office: No.105/56 G N Street, 6th Floor, T Nagar, Chennai-600107 3. Hindustan Newsprint Limited Newsprint Nagar Kottavam Kerala-686616 ... Respondents

Present:

For Appellant: Mr. Pranava Charan MG, Advocate

ORDER (VIRTUAL MODE)

Heard Mr. Pranava Charan M.G, Learned Counsel appearing for the Appellants.

Let notice be issued through Speed Post returnable by 01.06.2021. Let the Requisite together with process fee be filed by the Appellants within 3 days from today. Notice to Respondents is also directed to be issued to the e-mail address of the Respondents, in the event of Appellants furnishing the same. Mobile number(s) of Respondents may also be furnished by the Appellants to the 'Office of the Registry'.

The 'Office of the Registry' is directed to List the matter on 01.06.2021.

[Justice Venugopal M] Member (Judicial)

> [V. P. Singh] Member (Technical)

22.04.2021 KM